

D No. 2456/20  
FIR No. 175/19  
PS: Maya Puri  
State Vs. Sunil Kumar  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Ld. APP for the State.  
None for the accused person(s).

I take cognizance of the offence.

Issue summon to the accused persons and notice to their respective sureties through IO concerned for NDOH. IO shall remain present in person in the event of non-execution of process on NDOH.

Put up for appearance of accused and further proceedings on 04.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 69723/16  
FIR No. 272/05  
PS: Maya Puri  
State Vs. Kulbhushan Jain  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person(s).

Issue court notice to the convict to place on record the order of appellate court.

Put up on further proceedings on 28.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 7513/18  
FIR No. 636/17  
PS: Nihal Vihar  
State Vs. Ramesh Kumar  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused.

Issue court notice to the accused for the NDOH.

Put up for appearance of accused and also for further proceedings on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 5752/19  
FIR No. 111/18  
PS: Nihal Vihar  
State Vs. Vishal @ Golu  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person.

Previous order, passed before commencement of COVID -19 lockdown, be complied afresh for NDOH.

Put up on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 5737/19  
FIR No. 0329/17  
PS: Nihal Vihar  
State Vs. Manoj  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person(s).

Previous order, passed before commencement of COVID -19 lockdown, be complied afresh for NDOH.

Put up on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

CC No. 6797/19  
PS: Maya Puri  
Man Mohan Dogra Vs. Tirath Singh & Ors.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant  
None for the accused person(s).

Present case be listed in the category of urgent cases.

Issue court notice to the complainant for the NDOH.

Issue fresh summons to the IO to file ATR for the NDOH.

Put up for appearance of complainant and also for further proceedings on 25.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

CC No. 9201/19  
PS: Nihal Vihar  
Girsaran Singh Vs. Manmohan Kaur Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the complainant.  
None for the accused person.

Issue court notice to the complainant for the NDOH.

Present case be listed in the category of urgent cases.

Put up for appearance of complainant as well as for further proceedings on 25.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2466/20  
FIR No. 853/19  
PS: Nihal Vihar  
State Vs. Laxmi Narayan @ Bitu Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

Sh. K. K. Singh, Ld. Counsel for the accused present through VC.

Accused is stated to be in JC.

I take cognizance of the offence.

Let, copy of chargesheet be supplied to accused persons through Jail Dak. Issue summon to the accused persons and notice to their respective sureties through IO concerned for NDOH.

Put up for scrutiny of documents and consideration of charge on 03.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**



ID No. 5559/18  
FIR No. 204/17  
PS: Maya Puri  
State Vs. Om Prakash  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person.

Issue court notice to the accused as well as to his counsel for the NDOH.

Order dated 2.5.2020 be complied afresh for the NDOH.

Put up for appearance of accused as well as for further proceedings on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2455/20  
FIR No. 187/19  
PS: Maya Puri  
State Vs. Phool Chand  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person(s).

I take cognizance of the offence.

Issue summon to the accused persons and notice to their respective sureties through IO concerned for NDOH. IO shall remain present in person in the event of non-execution of process on NDOH.

Put up for appearance of accused and further proceedings on 04.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2457/20  
FIR No. 138/19  
PS: Maya Puri  
State Vs. Ramu Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused persons.

I take cognizance of the offence.

Issue summons to the accused persons and notice to their respective sureties through IO concerned for NDOH. IO shall remain present in person in the event of non-execution of process on NDOH.

Put up for appearance of accused and further proceedings on 04.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2458/20  
FIR No. 202/19  
PS: Maya Puri  
State Vs. Bina Devi  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
None for the accused person.

I take cognizance of the offence.

Issue summons to the accused and notice to his surety through IO concerned for NDOH. IO shall remain present in person in the event of non-execution of process on NDOH.

Put up for appearance of accused and further proceedings on 04.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2460/20  
FIR No. 183/19  
PS: Maya Puri  
State Vs. Divya  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

I take cognizance of the offence.

Issue summons to the accused and notice to his surety through IO concerned for NDOH. IO shall remain present in person in the event of non-execution of process on NDOH.

Put up for appearance of accused and further proceedings on 04.11.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 2505/20  
FIR No. 636/19  
PS: Nihal Vihar  
State Vs. Narender Sharma @ Akhtar  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.  
Accused is stated to be in JC.

I take cognizance of the offence on supplementary chargesheet filed by the IO against accused Narender Sharma @ Akhtar.

It is reported by the IO that accused is still in JC.

Accordingly, let copy of chargesheet be supplied to the accused through Jail Dak.

Issue court notice to the Ld. Counsel for the accused for the NDOH.

Put up for scrutiny of documents and for committal proceedings on 07.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

CC No. 2093/19  
PS: Maya Puri  
Chiranjeev Chauhan Vs. Luxe Passion Pvt. Ltd.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: Complainant in person through VC.

None for the accused.

It is submitted by the complainant that the main counsel is not available today.

At his request, the matter is adjourned.

Put up for arguments on 11.08.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 59905/16  
FIR No. 172/12  
PS: Maya Puri  
State Vs. Puneet Chawla  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**



ID No. 65621/16  
FIR No. 111/12  
PS: Maya Puri  
State Vs. Harbaksh  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.09.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 62724/16  
FIR No. 210/13  
PS: Maya Puri  
State Vs. Sourabh Mumar  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 28.09.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 61724/16  
FIR No. 222/13  
PS: Maya Puri  
State Vs. Piyous Jain Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 69697/16  
FIR No. 288/11  
PS: Nihal Vihar  
State Vs. Gurcharan Singh Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 69305  
FIR No. 71/12  
PS: Nihal Vihar  
State Vs. Vinod  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 64286/16  
FIR No.253/12  
PS: Nihal Vihar  
State Vs. Poonam Jain  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 60720/16  
FIR No. 30/12  
PS: Maya Puri  
State Vs. Ranjit Singh  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 6604/16  
FIR No. 510/14  
PS: Nihal Vihar  
State Vs. Govinde @ Faugi Etc.  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**



ID No. 3729/19  
FIR No. 0393/18  
PS: Nihal Vihar  
State Vs. Rahul  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.


None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.

  
**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**

ID No. 4296/19  
FIR No. 684/18  
PS: Nihal Vihar  
State Vs. Shalu  
10.08.2020

**(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING**

**URL <https://delhidistricts.webex.com/join/mm03west>)**

**File taken up for the first time after COVID-19 lockdown.**

**No adverse order is being passed in non-urgent cases in view of letter no. 249/RG/DHC/2020 of the Hon'ble High Court of Delhi.**

Present: None for the State despite the fact Ld. APP for the State has been intimated about the court's URL through Whatsapp.

None for the accused person(s).

As per office order no. 26/DHC/2020 of the Hon'ble High Court of Delhi, evidence cannot be recorded in the present case.

Previous order, passed before commencement of COVID-19 lockdown, be complied with afresh for NDOH.

RPWs be summoned for NDOH.

Put up for PE on 12.10.2020.



**(Pankaj Arora)**  
**MM-03(West)/THC/Delhi**  
**10.08.2020**